

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3756**

TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938, (SAKA)

PROSECUTION OF NAXALITES

†3756. DR. PRITAM GOPINATH MUNDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Maoists/Naxalites arrested in the encounters in different parts of the country during the last three years and the current year, State-wise;

(b) the number of arrested persons against whom cases have been initiated under different sections;

(c) the number of Maoists/Naxalites sentenced to life imprisonment or sentenced to death, State-wise;

(d) whether the Government proposes to constitute Special Courts for speedy disposal of cases relating to Maoists/ Naxalites; and

(e) if so, the details in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The data for total number of Maoists/Naxalites arrested in encounters is not Centrally maintained. However, the State-wise details of Left Wing Extremists arrested in the country during last three years and in the current year are annexed.

(b)& (c): Left Wing Extremism related crimes are registered, investigated and prosecuted by the State Governments concerned. Also

the figures regarding punishment in such cases are not maintained Centrally. Police and Public order are State subjects.

(d)& (e): There is no proposal, at present, to constitute Special Courts for speedy disposal of cases.

Left Wing Extremists arrested in the country for last three years and current year, State-wise

State	2013	2014	2015	2016 (upto July 31)
Andhra Pradesh	64	66	42	26
Bihar	312	383	553	294
Chhattisgarh	387	687	512	493
Jharkhand	332	396	381	247
Madhya Pradesh	2	11	9	1
Maharashtra	38	18	20	3
Odisha	129	82	60	34
Telangana	88	32	52	13
Uttar Pradesh	4	1	0	0
West Bengal	21	6	2	3
Others	20	14	37	14
Total	1397	1696	1668	1128
